

discussion regarding the Rapti-Jalkundi project.

**Alleged Corruption in making Reservations of Patna, Gaya, Dhanbad, Tatanagar Stations**

7110. SHRI R P YADAV · Will the Minister of RAILWAYS pleased to state

(a) whether Government are aware that at Patna, Gaya, Dhanbad and Tatanagar Railway Stations, the Reservation Clerks charge Rs 10 extra for making reservation in III class sleepers in important trains ,

(b) whether Parcel Clerks at Patna Junction and Patna City Stations also indulge in corrupt practices and give false information for booking of goods etc , and

(c) if so, whether Government propose to conduct confidential enquiries through Central Bureau of Investigation in the matter ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) . (a) and (b). No such cases have come to notice.

(c) Does not arise

**Under-Invoicing and Over-Invoicing by Mica-Traders**

7111 SHRI R P YADAV Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that some of the Mica-traders of Jhumsitalaya and Giridih have been resorting to the malpractice of under invoicing and over-invoicing ;

(b) if so, whether any enquiry by C B I. has been made in this regard , and

(c) the action proposed to be taken against those indulging in the malpractice ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) No, Sir.

(b) Does not Arise,

(c) Government has already fixed floor prices for export of various grades and qualities of mica and no export of mica can be made at prices lower than these prices There is also compulsory pre-shipment inspection where export prices are checked with reference to quality of the mica intended for export These steps prevent mica being under invoiced or over invoiced.

**Krishna Water Dispute**

7112 SHRI G Y KRISHNAN· Will the Minister of IRRIGATION AND POWER be pleased to state

(a) whether Government have suggested to Andhra Pradesh, Mysore and other concerned States to settle the Krishna river waters dispute outside the tribunal, and

(b) whether any meeting has taken place in this regard and if so, the outcome thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BN KUREEL) (a) and (b). No, Sir The initiative for settlement of the Krishna river water disputes outside the Tribunal has to be taken by the States themselves. The Central Government would be glad to render such assistance as may be needed by them to arrive at an amicable settlement.

**New Trade and Transit Agreement with Nepal**

7113. SHRI G.Y. KRISHNAN· Will the Minister of FOREIGN TRADE be pleased to state·

(a) whether any trade delegation from Nepal visited India after January, 1972, and

(b) if so, whether any new trade and transit agreement has been signed between India and Nepal ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE): (a) No, Sir.